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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**CP No. 28/213-216-221/NCLT/AHM/2017**

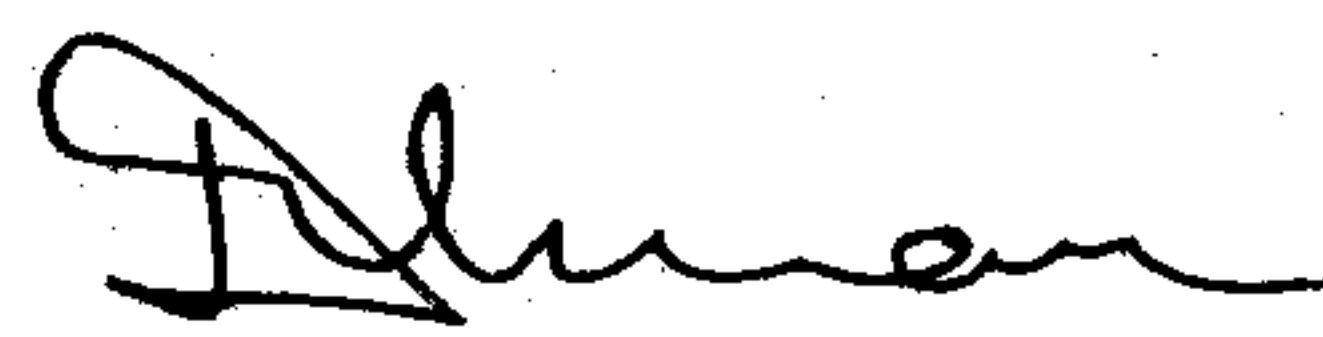
Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.09.2017**

Name of the Company: Mrugesh Arvindbhai Patel  
V/s.  
Saturn Infraspac Ltd. & Ors.

Section of the Companies Act: Section 213-216-221 of the Companies Act,  
1956


<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Dilip N. Motwani	PCS	Petitioner	
2.				

**ORDER**

Learned PCS Mr. D.N. Motwani present for Petitioner. None present for Respondents.

Learned PCS for Petitioner represented that he wants to amend para 2 of page 11 of the petition and for that purpose he wants to file application.

List the matter on 27.10.2017.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 20th day of September, 2017.